(c) and (d). The estimated cost of the hotels is about Rs. 6 crores. The foreign exchange content will range from 10 per cent to 15 per cent of the cost of the hotels.

143

Horticulture Research Institute

50. Shri Bhanu Prakash Singh: Shri Kishen Patinayak: Shri Bagri: Shri Ram Sewak Yadav: Dr. Ram Manshar Lohia: Shri Vishram Prasad: Shri Utiya: Shri Yashpai Singh:

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the reply given to Unstarred Question No. 1945 on the 7th December, 1965 and state:

- (a) whether any funds have since been allotted for setting up of the Indian Council of Agriculture Research Institute of Horticulture at Hessaraghatta (Mysore State); and
- (b) if not, when the funds will be allotted?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shinde): (a) and (b). The proposal for setting up the Institute has been accepted for inclusion in the Fourth Five Year Plan and a provision of Rs. 2 lakh is being made in the budget estimates for 1966-67.

Distribution of Fertilisers

51. Shri Bhanu Prakash Singh: Shri Kolla Venkalah: Shri M. N. Swamy: Shri Laxmi Das: Shrimati Savitri Nigam: Shri M. L. Dwivedi: Shri Hukam Chand Kachbayaiya: Shri Bagri: Shri Kishen Pattnayak: Dr. Kam Manohar Lohia: Shri Ram Sewak Yadav: Shri Vishram Prasad: Shrì Utiva: Shri Yashpal Singh:

Shri Vishwa Nath Pandey: Shri M. S. Murti: Shri Ramachandra Ulaka: Shri Dhaleshwar Meena: Shri P. C. Borooah: Shri Bhagwat Jha Azad: Shri S. C. Samanta: Shri Subodh Hansda:

144

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to refer to the replies given to Starred Question No. 250 and Unstarred Question No. 1920 on the 16th November and the 7th December, 1965 respectively and state:

- (a) whether Government have since considered the recommendations made by the Committee on Fertilizers and Fertilizers Policy Team; and
- (b) if so, the nature of decisions taken on each recommendation?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Shinde): (a) and (b). Two statements indicating the recommendations made by (1) the Committee oh Fertilisers and (2) the Fertiliser Policy Team and the decisions taken thereon are laid on the Table of the House. [Placed in library. See No. LT-5432/65].

Law on adoption of Children

52. Shri Bhanu Prakash Singh:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Ram Sewak Yadav:
Shri Kishen Pattnayak:
Shri Vishram Prasad:
Shri Vashpal Singh:
Shri Vishwa Nath Pandey:

Will the Minister of Law be pleased to refer to the reply given to Unstarred Question No. 720 on the 16th November, 1965 and state the progress made so far in bringing the Law on the Adoption of Children up-to-date?

The Minister of State in the Misistry of Law (Shri C. R. Pattabili Raman): The matter is still under consideration.